

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A.No.275/07

Thursday this the 26th day of April 2007

C O R A M :

**HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE DR.K.B.S.RAJAN, JUDICIAL MEMBER**

D.Balakrishnan,
S/o.Damodaran,
Postman, Speed Post Center,
Head Post Office, Thiruvalla.
Residing at Valayil House,
Chathankari P.O., Thiruvalla.

...Applicant

(By Advocate Mr.V.Sajith Kumar)

Versus

1. The Superintendent of Post Offices,
Thiruvalla Postal Division, Thiruvalla.
2. Chief Postmaster General,
Kerala Circle, Department of Posts, Trivandrum.
3. Director General of Posts,
Department of Posts, Dak Bhavan, New Delhi.
4. Union of India represented
by the Secretary to the Government,
Ministry of Communications,
Department of Posts,
Government of India, New Delhi.
5. Postmaster,
Head Post Office, Thiruvalla.

...Respondents

(By Advocate Mr.C.M.Nazar,ACGSC)

.2.

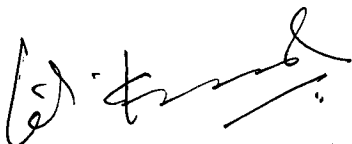
This application having been heard on 26th April 2007 the Tribunal on the same day delivered the following :-

ORDER

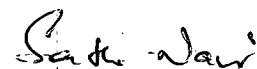
HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

When the matter came up today, counsel for the applicant submitted that after the filing of the application the applicant has been permitted and received hall ticket for appearing in the departmental examination. Therefore, the O.A is closed as infructuous.

(Dated the 26th day of April 2007)



**K.B.S.RAJAN
JUDICIAL MEMBER**



**SATHI NAIR
VICE CHAIRMAN**

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